NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.34/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.

M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE S. No. NAME DESIGNATION

2. Shweta Shama Adv. for Respondents.

CP No.34/397-398/CLB/MB/MAH/2011 CP No.35/397-398/CLB/MB/MAH/2011

The Learned Representatives of both the sides are present. It is 1. informed that one connected Petition is also pending for disposal. On enquiry it was found that the same is listed for hearing on 20.03.2017.

Let this Petition be now listed for final hearing on 10.03.2017. (20.03.2017)

Sd/-

M.K. SHRAWAT. 27th February, 2017. MEMBER (JUDICIAL)